

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 930
TO BE ANSWERED ON THE 24TH JULY, 2018

Bt. COTTON

930. DR. A. SAMPATH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that a non-approved third kind of Bt. cotton is being cultivated in the country;
- (b) if so, the details thereof;
- (c) whether corrective measures have been taken/proposed to be taken by the Government in this regard; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Yes Madam. Few incidences of cultivation of non-approved Herbicide Tolerant (HT) cotton were reported in the States of Andhra Pradesh, Gujarat, Telangana and Maharashtra in 2017-18.

(c) & (d): Department of Agriculture, Cooperation and Farmers Welfare has issued advisories to all cotton growing States to take appropriate necessary action to curb and control the spread HT Cotton.

In order to investigate the matter of illegal cultivation of HT Cotton in the country, "Field Inspection and Scientific Evaluation Committee" (FISEC) was constituted under Department of Biotechnology (DBT), Ministry of Science and Technology, Government of India. FISEC has suggested strategies and measures to control the HT cotton.
